



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,3rd December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 1

[THIS BENCH WILL SIT AT 10:30 A.M.]

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR
WILL JOIN THE COURT PROCEEDINGS THROUGH REMOTE
VIDEO CONFERENCING.**

**THE HONOURABLE DIVISION BENCH-I WILL SIT AFTER
RISING OF THIS BENCH.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	WP(C)/1414/2024	SMTI MONI GOGOI AND 19 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM MS SABINA AHMED	SC, N C T E SC, EDU
2	WITH WP(C)/1591/2024	DHRUBAJYOTI NATH AND 54 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 03/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
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BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

THIS BENCH WILL SIT AFTER RISING OF THE DIVISION BENCH COMPRISING OF HIS LORDSHIP AND HONOURABLE MR. JUSTICE KARDAK ETE.]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
25 WP(C)/6434/2024 B/O	DR. JANIFA KAIFEE AHMED Versus THE STATE OF ASSAM AND 3 ORS.	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE L TUBIN L P BORAH	DY.S.G.I. SC, HEALTH
ORDERS			
26 Review.Pet./208/2024 CAVT. NO.08362/024, IN WP(C) 388/24(D/O) (CONNECTED WITH ITEM NO. 18 IN THE DAILY LIST), FIXED	THE COMMISSIONER AND SECRETARY Versus EDUCATION RESEARCH AND DEVELOPMENT FOUNDATION (ERDF) AND ORS	MR. D SAIKIA MR. D P BORAH	SC, HIGHER EDU MR M J QUADIR MR S S ISLAM MR. A K HANNAN SC, HEALTH FOR CAVEATOR

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
59	Bail Appln./3578/2024 B/O	DOROBİ NARZARY @ SAKAL Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
60	Bail Appln./3604/2024 B/O	ABDUL RASHID ALI @ ABDUL ROSHID Versus THE STATE OF ASSAM	MR G CHAMUAH	PP, ASSAM
MOTION (BA)				
61	Bail Appln./3628/2024 FIXED, WITH OFFICE NOTE	GAJEN LIMBU Versus CENTRAL BUREAU OF INVESTIGATION	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN	SC, CBI
62	Bail Appln./3693/2024 B/O	BICKY MAZUMDAR Versus CENTRAL BUREAU OF INVESTIGATION	MR. B K MAHAJAN MR. A CHAUDHURY MR. A KHAN	SC, CBI
MOTION				
63	AB/3172/2024 B/O	JAHIDA KHATUN Versus THE STATE OF ASSAM	MR. M ALAM MR G J TALUKDAR MR F H LASKAR (2) MR. Z H BORA	PP, ASSAM
BAIL HEARING (BA)				
64	Bail Appln./1870/2024 FIXED, WITH SCANNED COPY OF LCR	LAKSHMI NATH CHOUDHURY Versus THE STATE OF ASSAM AND ANR.	MR. A K SARMA MR H J TAMULI MR D KALITA	PP, ASSAM
65	Bail Appln./3457/2024 WITH SCANNED LCR, FIXED	RUBEL MIAH Versus THE STATE OF ASSAM	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MS K BORAH	PP, ASSAM
66	Bail Appln./3480/2024 FIXED, WITH SCANNED COPY OF LCR	MD MUAJ Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR. NOOR KUTUB ALAM	PP, ASSAM
67	Bail Appln./3481/2024 FIXED, WITH SCANNED COPY OF LCR	NASIR HUSSAIN Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR. NOOR KUTUB ALAM	PP, ASSAM

68	Bail Appln./3610/2024 WITH OFFICE NOTE, FIXED	MUKESH AGARWAL Versus CENTRAL BUREAU OF INVESTIGATION (CBI)	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MR A SHARMA	SC, CBI
BAIL HEARING				
69	AB/2873/2024 (BY SLIP)	EAKUB ALI @ EYAKUB ALI AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. M R KHANDAKAR MR. A ROHMAN	MS M DAS (R-2) PP, ASSAM
70	AB/2969/2024 (BY SLIP)	SALAM AHMED@ ASHIQUE AHMED Versus THE STATE OF ASSAM	MR. M A I HUSSAIN MR. NOOR KUTUB ALAM MR. S. ALOM	PP, ASSAM
71	AB/2987/2024 (BY SLIP)	ROBIUL ISLAM Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
72	AB/3005/2024 WITH SCANNED COPY OF CASE RECORD A/W CASE DIARY, (BY SLIP)	AKLIMA KHATUN @ AKLIMA BIBI @ ALIMA BIBI AND ANR Versus THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN MS L MISHRA	PP, ASSAM

ORDERS

73	Bail Appln./2953/2024 (BY SLIP)	ABINASH PARDHIA Versus THE STATE OF ASSAM	MR. M BISWAS J SINGPHO	PP, ASSAM SC, CBI
74	Bail Appln./2964/2024 (BY SLIP)	SUMIT BARMAN Versus THE STATE OF ASSAM	MR. J KALITA MR SOHAING	PP, ASSAM SC, CBI
	WITH I.A.(CrI.)/1079/2024 in Bail Appln./2964/2024	SUMIT BARMAN Versus THE STATE OF ASSAM,		SC, CBI
75	Bail Appln./2963/2024	JYOTISMAN SARMA Versus THE STATE OF ASSAM	MR. J KALITA MR SOHAING	PP, ASSAM SC, CBI
	WITH I.A.(CrI.)/1082/2024 in Bail Appln./2963/2024	JYOTISMAN SARMA Versus THE STATE OF ASSAM,		SC, CBI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
18	WP(C)/4510/2024 (BY SLIP)	JARPAL- JPW- DMC, Versus THE UNION OF INDIA AND 5 ORS	MR. D SAIKIA MR. SAILENDRA DEKA MR P NAYAK MR JITENDRA DAS MS L RONGPIPI	MR M Z AHMED(R-5) MS. B DUTTA(R-5) MR. I CHOWDHURY SR ADV(R-3,4) MR. R M DEKA (R-6) MR. A M DUTTA (R-5) MS N MAHANTA(R-6) MR T DAS(R-3,4) N GAUTAM(R-6) R. CHAUHAN(R-3,4) MR R DAS(R-3,4) DY.S.G.I. MS A CHOPHY(R-3,4) SC, COAL INDIA
	WITH I.A.(Civil)/3086/2024 in WP(C)/4510/2024	THE NORTH EASTERN COAL FIELDS Versus JARPAL- JPW- DMC,	MR. A M DUTTA	MR. SAILENDRA DEKA

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 6

[DIVISION BENCH-II

**THIS BENCH WILL SIT AT 10:30 A.M. AND WILL RISE
AT 01:00 P.M. AND WILL SIT AGAIN AFTER RISING
OF THE DIVISION BENCH COMPRISING OF HONOURABLE
MR. JUSTICE K.R. SURANA AND HONOURABLE MR. JUSTICE
SOUMITRA SAIKIA, IF TIME PERMITS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
11	W.P.(CrI.)/23/2024 FIXED	SIEMTHANG HMAR AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MS. D GHOSH MS N DEKA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG MR. D K AGARWALA MR. COLIN GONSALVES	GA, ASSAM
	WITH I.A.(Civil)/2363/2024 in W.P.(CrI.)/23/2024	SIEMTHANG HMAR AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MS. D GHOSH MS. D GHOSH MS N DEKA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG MR. D K AGARWALA	GA, ASSAM

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[AT 02:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 6

[THIS BENCH WILL SIT AT 2 PM]

Sr.No. Case Number Main Parties Petitioner Advocate Respondent Advocate

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 7

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
27	WP(C)/6438/2024 B/O	DEBADUTTA BARMAN Versus THE UNION OF INDIA AND 3 ORS	MR. S BANIK MR. A R TAHBILDAR	DY.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 03/12/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR. R P SINGH	14-11-2024	To	06-12-2024
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7)	MR S SARMA	22-11-2024	To	15-02-2025
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16)	MRS. K DEVI	29-11-2024	To	09-12-2024
17)	MR D C K HAZARIKA	02-12-2024	To	07-12-2024
18)	MR. M RAHMAN	29-11-2024	To	04-12-2024
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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,3rd December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH- V

THIS BENCH WILL SIT AT 10:30 A.M. AND WILL RISE AT 01:00 P.M. AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH COMPRISING OF HONOURABLE MR. JUSTICE K.R. SURANA AND HIS LORDSHIP, IF TIME PERMITS.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
22	I.A.(Civil)/3717/2024 B/O in WP(C)/4201/2024	THE NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD Versus SMTI NILA N SANGMA	SC, NHIDC	GA, ASSAM MR P R SARMA MR D MEDHI SC, P W D SC, REVENUE
	WITH WP(C)/4201/2024	NILA N SANGMA AND 4 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR P R SARMA MR D MEDHI	GA, ASSAM SC, REVENUE SC, P W D
	WITH I.A.(Civil)/3716/2024 in WP(C)/4201/2024	THE NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD AND ANR Versus SMTI NILA N SANGMA		MR P R SARMA GA, ASSAM MR D MEDHI SC, REVENUE SC, P W D

LEAVE NOTE OF ADVOCATES FOR 03/12/2024

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24)	MR. A R BHUYAN	03-12-2024	To	03-01-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
48	Bail Appln./3547/2024 B/O	MUJIBUR RAHMAN Versus THE STATE OF ASSAM	MR SARFRAZ NAWAZ SAMIM RAHMAN T A LASKAR	PP, ASSAM
MOTION				
49	AB/3122/2024 B/O	SHASADHAR MAHANTA @ SASADHAR MAHANTA Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. P P DUTTA MS P SARMA MS. P P DAS	PP, ASSAM
ADMISSION				
50	Crl.Pet./272/2021 B/O	TAHIDUL ALAM Versus THE UNION OF INDIA	MR Z KAMAR MR Z KAMAR MR. R R KAUSHIK MR A K DAS	SC, NCB
51	Crl.Pet./153/2023 B/O	BIMAL JYOTI KALITA Versus LABONYA PROVA BORDOLOI AND 3 ORS	MR. M NATH MR. A ROY O ASSUMI	MR. A K BHUYAN (R1-R3) MS. N CHOUDHURY (R1-R3) MR. M BORAH (R1-R3) MR. A KHOUND (R1-R3) MS B BORA (R1-R3) MR A TALUKDAR (R1-R3) MR J DAS (R1-R3) MR R SONOWAL (R1-R3) PP, ASSAM
52	Crl.Pet./990/2023 WITH LCR 1 FILE (SCANNED), B/O	ACHINTA NARZARY Versus THE STATE OF ASSAM AND ANR	MR. B J GHOSH	J U AHMED(R-2) MR. N K MURRY(R-2) MR S A REEYAZ(R-2) PP, ASSAM
53	Crl.Pet./1091/2024 B/O	MAGAR ALI AND ANR Versus THE STATE OF ASSAM AND ANR	MR J ISLAM MR. A HUSSAIN MR M ROHMAN	MR. A U CHOUDHURY (R-2) MR. S ISLAM (R-2) MS. A KAUSHAR (R-2) PP, ASSAM
BAIL HEARING (BA)				
54	Bail Appln./3460/2024 B/O	SABIR Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM

55 [Bail Appln./3557/2024](#) MD JONAB ALI @ JANAB ALI MR. A PARAMANIK PP, ASSAM
WITH SCANNED COPY OF CASE **Versus** P. KALITA
RECORDS, WITH OFFICE NOTE, THE STATE OF ASSAM
FIXED

BAIL HEARING

56 [AB/257/2024](#) ARATI DAS AND 7 ORS MR. P TELI PP, ASSAM
FIXED **Versus**

THE STATE OF ASSAM

57 [AB/2722/2024](#) MIZANUR RAHMAN MR S BORTHAKUR PP, ASSAM
FIXED **Versus** MS. S NAZNEEN
THE STATE OF ASSAM MR. K M HASSAN

ORDERS

58 [I.A.\(CrI.\)/1177/2024](#) KSHEMANKAR CHOUDHURY AND 2 ORS MR B D DAS PP, ASSAM
B/O **Versus** O ASSUMI
in CrI.Pet./1234/2024 THE STATE OF ASSAM AND ANR

WITH

[CrI.Pet./1234/2024](#)

KSHEMANKAR CHOUDHURY AND 2 ORS

Versus
THE STATE OF ASSAM AND ANR

MR B D DAS
O ASSUMI

PP, ASSAM

HEARING

59 [CrI.Rev.P./545/2022](#) MD. ABDUL MUTALIB MR. A M BORA MR. M DUTTA
WITH LCR 7 FILES, B/O **Versus** MR. B BHAGAWATI MR. A M AHMED
MD. SOFIQUL HOQUE AND ANR. MR. D GAGAI MS S DEV
MR. C CHOUDHURY MR H R CHOUDHURY
MR. V A CHOWDHURY MR J MAHANTA
P. GHOSH
PP, ASSAM

WITH

[I.A.\(CrI.\)/399/2023](#)

in CrI.Rev.P./545/2022

MD. SOFIQUL HOQUE,

Versus
MD. ABDUL MUTALIB AND ANR.

MR. M DUTTA
MS S DEV

MR. A M BORA

=====

LEAVE NOTE OF ADVOCATES FOR 03/12/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

**[COURT PROCEEDING OF THE FOLLOWING MATTER
WILL BE CONDUCTED THROUGH REMOTE VIDEO
CONFERENCING.]**

**LEARNED ADVOCATES CAN AVAIL VIDEO
CONFERENCING FACILITIES IN COURT NO.
12 (SECOND FLOOR).]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- PRONOUNCEMENT OF JUDGEMENT / ORDER -

1	CRP/57/2018 CAVT. NO.0301/2018 (At 10:30 A.M.)	GOBARDHAN PRASAD MODI Versus THE AHMED TEA CO. (P) LTD.	MR. P J SAIKIA MR. R S MISHRA	MR. K N CHOUDHURY FOR CAVEATOR MR. J PATOWARI
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LEAVE NOTE OF ADVOCATES FOR 03/12/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 13

[CIVIL BENCH-II AND III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
65	WP(C)/446/2023 FIXED	INDRAJIT SEN Versus THE STATE OF ASSAM AND 8 ORS	MR. A J SARMA MR. P D NAIR MR G ALAM MR. H ROHMAN MS S GOYAL	SC, AG (A AND E) GA, ASSAM SC, FINANCE SC, IRRIGATION
66	WP(C)/3215/2024 FIXED	MOINUL HOUQE Versus THE STATE OF ASSAM AND 4 ORS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA L PARBIN	SC, SEC. EDU.
ORDERS				
67	WP(C)/3943/2024 B/O	DIGANTA BORAH Versus THE UNION OF INDIA AND 4 ORS	MR. R R KAUSHIK MR A V SINGH MR W R MEDHI MR P TALUKDAR	DY.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 03/12/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
27	Crl.Pet./508/2018	PABITRA KUMAR KATAKY Versus THE CENTRAL BUREAU OF INVESTIGATION AND 3 ORS.	MS. S SARMA MR. A BARUAH	MR. A GANGULY (R2 - R4) SC, CBI
BAIL HEARING (BA)				
28	Bail Appln./1930/2024	JITUMONI BARMAN Versus THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM
29	Bail Appln./3464/2024 B/O	HUSSAIN AHMED Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
HEARING				
30	MACApp./451/2022 WITH LCR, FIXED	NEW INDIA ASSURANCE COMPANY LTD. Versus SMTI PRABHA BASUMATARY AND 5 ORS	MR. S DUTTA MR. SIDHANT DUTTA	MR. I A TALUKDAR

LEAVE NOTE OF ADVOCATES FOR 03/12/2024

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24)	MR. A R BHUYAN	03-12-2024	To	03-01-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CRIMINAL BENCH TO TAKE UP MATTERS UP TO THE YEAR 2019

THIS COURT WILL TAKE UP BAIL HEARING MATTERS IMMEDIATELY AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION,QUASHMENT AND HEARING MATTERS

OLD CRIMINAL MATTERS WILL NOT BE ADJOURNED, AND IF NECESSARY, MATTERS WILL BE HEARD BY APPOINTING AMICUS CURIAE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
22	Crl.A./184/2009 WITH OFFICE NOTE, FIXED.	RAKESH KUMAR, Versus THE CENTRAL BUREAU OF INVESTIGATION,	MR. T DEURI, AMICUS CURIAE MR.N BARUAH MR.M K SHARMA MR D GOGOI, AMICUS CURIAE MR.J GOGOI	SC, CBI

LEAVE NOTE OF ADVOCATES FOR 03/12/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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2:00 PM to 4:30 PM

[For Tuesday,3rd December 2024]

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[AT 02:00 PM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[THIS BENCH WILL SIT AT 02:00 P.M. AND WILL RISE AS SOON AS THE DIVISION BENCH COMPRISING OF HONOURABLE MR. JUSTICE K.R. SURANA AND HONOURABLE MR. JUSTICE SOUMITRA SAIKIA RISES AND WILL SIT AGAIN AFTER RISING OF THE HONOURABLE DIVISION BENCH-II, IF TIME PERMITS.]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER			
16 Bail Appln./603/2024	ABDUL HAMID Versus THE STATE OF ASSAM	MR S DUTTA MS S MOCHAHARI MR. S DUTTA	PP, ASSAM
17 Bail Appln./2056/2024	SHAJAHAN AHMED Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 03/12/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
36	Crl.Pet./295/2018 B/O	BAHAR UDDIN LASKAR Versus THE STATE OF ASSAM AND ANR.	MR M J QUADIR MR. N ANSARI	PP, ASSAM
ADMISSION				
37	Crl.Pet./1268/2024 B/O	SHAHIDUL ISLAM Versus STATE OF ASSAM	MR. M A SHEIKH MR. M AHMED MS S AHMED	PP, ASSAM
BAIL HEARING (BA)				
38	Bail Appln./3498/2024 FIXED	SOFIUL HAQUE @ SAFIUL HOQUE Versus THE STATE OF ASSAM AND ANR	MD. S ALOM MR. M S ALAM	PP, ASSAM
39	Bail Appln./3582/2024 FIXED, WITH SCANNED COPY OF LCR	MD NAZMUL MIAH Versus THE STATE OF ASSAM	MR. T HUSSAIN MR T THAKURIA	PP, ASSAM
40	WITH Bail Appln./2152/2024	ALI AHMED Versus THE STATE OF ASSAM	MD A RAHMAN MS. A KHATUN	PP, ASSAM
ORDERS				
41	Crl.Pet./149/2024 WITH LCR 4 FILES (SCANNED), B/O	MD. SHAHJAHAN ALI Versus THE STATE OF ASSAM AND 2 ORS	MR. M ALI MR J. ISLAM MR J. E. SARKAR	PP, ASSAM
HEARING				
42	Crl.A./65/2013 WITH LCR 2 FILES, FIXED	KRISHNA BARUAH, Versus PANKAJ BORAH,	MR. P P BARUAH	MR H R A CHOUDHURY MS.R CHOUDHURY A ALAM
43	Crl.Pet./769/2021 WITH LCR 4 FILES (SCANNED), B/O	GOPAL PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR J C GAUR MR. U J SAIKIA MR. P THAKURIA MS M DAS MS. M GAUR	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 03/12/2024

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BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 20

[CIVIL BENCH-III, IV AND V

**THIS BENCH WILL SIT AFTER RISING
OF THE DIVISION BENCH COMPRISING
OF HONOURABLE MR. JUSTICE LANUSUNGKUM
JAMIR AND HIS LORDSHIP.]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

21	WP(C)/3477/2024 B/O	ASHA DEVI Versus THE STATE OF ASSAM AND 4 ORS	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	GA, ASSAM SC, TRANSPORT DEPARTMENT, ASSAM SC, BTC
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
29	Bail Appln./3210/2024 B/O	RUYEL UDDIN @ JAKIR UDDIN @ JAHIR UDDIN Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN	PP, ASSAM
30	Bail Appln./3427/2024 FIXED, WITH SCANNED COPY OF LCR	SAMINUR ISLAM Versus THE STATE OF ASSAM	MR SISHIR DUTTA MS S MOCHAHARI MS K BORAH MR S DUTTA	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 22

[CRIMINAL BENCH AND CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
20	MACApp./636/2018 WITH LCR, FIXED	THE ORIENTAL INSURANCE CO. LTD Versus MISS MAMITA BIBI AND 2 ORS	MR. S K GOSWAMI MR. B K GOSWAMI	MR. S ISLAM (R3) MR. M DAS MR A HAWARI (R3)
	WITH I.A.(Civil)/2409/2023 in MACApp./636/2018	THE ORIENTAL INSURANCE CO. LTD Versus MISS MAMITA BIBI AND 2 ORS	MR. S K GOSWAMI	MR S ISLAM MR. M DAS

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